

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5145
ANSWERED ON:25.04.2003
DEPOSIT OF INCOME TAX DUES IN BANKS
V. SAROJA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Reserve Bank of India appealed to tax payers to utilise branches of Public Sector Undertakings banks to deposit their income tax dues well in advance; and

(b) if so, the details of banks where such facilities are available ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN)

(a) Yes sir. Reserve Bank of India has been issuing Press Communication for the convenience of Income Tax Assessees to utilise branches of Public Sector Banks to deposit their income tax dues well in advance.

(b) The facilities for deposit of income tax dues are available in all designated branches of all Public Sector Banks, J & K Bank Ltd and HDFC Bank . The number of such branches of Banks exceeds five thousand.